

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.217 – IA/949(AHM)2023
in
CP(IB)/148(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Limited
V/s
Ramdev PVC Product Private Limited

.....Applicant

.....Respondent

Order delivered on: 23/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randhir Rajpurohit, Adv.
For the Respondent :

ORDER

IA/949(AHM)2023

Respondents are not served. Ld. Counsel for the applicant is directed to serve fresh notice upon respondents

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)